

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA

It is hereby notified for the general information that the Annual Vacation of the Patna High Court shall be **from 19th May 2025 to 12th June, 2025.**

The Court shall functions during the Vacation **from 8:30 A.M. to 10:30 A.M.** and then **from 11:00 A.M. to 1:00 P.M.** with a recess of half an hour between **10:30 A.M. to 11:00 A.M.**

All mentions relating to urgent civil and criminal matters (including DB matters) shall be made before the senior most presiding Judge for being taken up as per assignment during the vacations.

The following shall be assignment of roster during vacations subject to further allocations as per request for listing of only writ petitions.

1st WEEK 19.05.2025(Monday) to 22.05.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Rajesh Kumar Verma	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Rajiv Roy	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
3.	HMJ Harish Kumar	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
4.	HMJ Arun Kumar Jha	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
5.	HMJ Alok Kumar Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
6.	HMJ Sunil Dutta Mishra	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
7.	HMJ Chandra Shekhar Jha	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
8.	HMJ Ashok Kumar Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
9.	HMJ Sourendra Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
10.	Hon'ble Justice Smt. Soni Shrivastava	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

2nd WEEK 26.05.2025 (Monday) to 29.05.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Jitendra Kumar	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS and Bail Matters under Juvenile Justice Act.
2.	HMJ Alok Kr. Pandey	Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail
3.	HMJ S.B.P. Singh	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
4.	HMJ Sourendra Pandey	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
5.	Hon'ble Justice Smt. Soni Shrivastava	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

3rd WEEK 02.06.2025 (Monday) to 05.06.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Partha Sarthy	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Dr. Anshuman	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

4th WEEK 09.06.2025 (Monday) to 12.06.2025 (Thursday)		
Sr. No.	NAME OF HON'BLE JUDGE	SUBJECT MATTER
1.	HMJ Anil Kumar Sinha	Civil & Criminal Application Motion Bench and all urgent Civil & Criminal Matters not assigned to any other Bench and Criminal Matters u/s 482 BNSS including Criminal Appeal (S.J.) S.C./S.T. A.Bail and Bail Matters under Juvenile Justice Act.
2.	HMJ Prabhat Kumar Singh	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail
3.	HMJ Partha Sarthy	Criminal Matters u/s 483 BNSS including Criminal Appeal (S.J.) S.C./S.T. R.Bail

By the Order of Hon'ble the Acting Chief Justice

Date: 12.05.2025

Sd/-
(Registrar General)
Patna High Court